

27. M/s. K.H. Glue Udyog, Hapur.

28. M/s. Hammer Glue Factory, Hapur.

(b) Out of the 28 units, 2 have been issued directions for closure, namely, M/s. Cooperative company Ltd., Tharanpur and M/s. New Victoria Mills, Kanpur. Action against the remaining 26 units is under consideration.

Homoeopathic, Unani and Ayurvedic Training Colleges in Rajasthan

4481. SHRI DAU DAYAL JOSHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of Government as well as private Homoeopathic, Unani and Ayurvedic Nursing and Midwife Training colleges in Rajasthan;

(b) whether training is imparted by well qualified teachers in all these colleges on the basis of the criteria prescribed by the Government; and

(c) if not, the corrective steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI-MATI D. K. THARA DEVI SIDDHARTHA): (a) to (c) Information is being collected and will be laid on the Table of the House.

[English]

Admission of Wards of Employees Posted in Jammu and Kashmir

4482. SHRI SUBASH CHANDRA NAYAK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether wards of employees who though posted in Jammu and Kashmir are not domiciled residents/

citizens of the State and are ineligible for admission to Technical Colleges/Institutes located in Jammu and Kashmir;

(b) if so, whether any suggestion was made by all India Kendriya Vidyalaya Teachers Association for transfer of parents on a priority basis to a place where such wards seek/get admission; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SHRI ARJUN SINGH): (a) For admission to the Regional Engineering College, Srinagar under the home quota, a student must have passed his qualifying examination from Jammu and Kashmir. The posting of parents in Jammu and Kashmir or their domicility does not make their wards eligible for admission to Regional Engineering College, Srinagar.

(b) Yes, Sir.

(c) The guidelines for transfers and postings of teachers under the Kendriya Vidyalaya Sangathan do not provide for giving priority for transfer of the teachers to a place where their wards seek/get admissions.

Admission of Wards of Employees Posted in J&K

4483. SHRI SUBASH CHANDRA NAYAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the wards of employees who though posted in J&K are not domiciled residents/citizens of the State are ineligible to get admission in Medical Colleges/Institutes located in J&K; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH

AND FAMILY WELFARE SHRI-MATI D. K. THARA DEVI SIDDHARTHA) : (a) and (b) Yes, Sir. However, considering the genuine difficulties faced by the wards of non domiciled employees posted in J & K, a few seats in the Medical Colleges have been reserved for such wards. The wards are expected to appear for the relevant entrance examination. The reserved seats are filled on the basis of merit out of the respective eligible categories of wards.

Ad Hoc Promotion of Vice Principals in Kendriya Vidyalaya Sangathan

4484. SHRI SUBASH CHANDRA NAYAK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any provision for ad-hoc promotion of Vice-Principals to the Post of Principal in Kendriya Vidyalaya Sangathan; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) There is never a provision for ad-hoc promotion in recruitment rules; rather, ad-hoc promotions are resorted to because of administrative exigencies where regular appointments cannot be made immediately.

Automatic Elevators in Government Buildings

4485. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether automatic elevators have not been provided in most of Government buildings like Nirman Bhawan, Shastri Bhavan etc. with the result the lifts do not stop on enroute floors wherefrom a bell to stop the lift may have been given; and

(b) if so, the steps taken to replace the same with automatic elevators in Government buildings?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The high rise government offices built up to 1970 have lifts which are not of the fully automatic mode and, therefore, require operators.

(b) When such a lift in any of these buildings is beyond economical repairs and becomes unserviceable, it is replaced by a lift of modern design having automatic features. Three lifts each in North and South Block have already been replaced and action for replacement of 11 more lifts is underway. The process of review of the performance of the existing lifts and their serviceability and replacement wherever necessary and funds are available will continue.

ESI Hospitals in Orissa

4486. SHRI GOPI NATH GAJAPATHI: Will the Minister of LABOUR be pleased to state:

(a) the number of ESI hospitals/dispensaries in Orissa; and

(b) the steps taken to clear the proposal for setting up new ESI hospitals and dispensaries in the State?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) At present, there are 4 ESI Hospitals and 51 Dispensaries.

(b) The ESI Corporation has agreed, in principle, to set up 2 more ESI hospitals, one each at Rourkela and Bhubaneswar. Land for the hospital at Rourkela has already been purchased. The construction of Hospital at Rourkela has, however, been deferred, pending certain improvements in the existing hospitals. The land for the hospital at Bhubaneswar is yet to be allotted by the State Government. There is at present no proposal for setting up any new dispensary in the State.